

Name of Corporate Debtor:	BNH Infra Projects (India) Pvt Ltd
Date of Commencement of CIRP:	16-03-2026
List of Creditors as on:	07-04-2026

## List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Canara Bank	24-03-2026	1,02,79,54,135.71	73,52,96,283.37	Secured	1,02,79,54,136	60,00,00,000	No	63.12%	-	-	29,26,57,852.34	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant. 2. Claims loans given to Vibhuti Trading, and BASAVARAJ SHILPA are rejected as they do not pertain to the CD.	Land & Building REGD. MODTD of Commercial Building (GF + Four Floors- 30000 sqft plinth) on 7500 sqft land at Municipal No.29/2A, PID No. 70-46-29/2A, K.H Road, Double Road, ~ Shanthi Nagar, Bangalore - 560027 in the name Mrs. Shilpa Lokesh D/o (Late Basavaraaj) Director of the company. This property is common to the Canara Rent loan of Rs. 6 crores to Mrs. Shilpa.
2	Bank of Baroda	27-03-2026	32,78,930	32,78,930	Secured	45,00,532	32,78,930	No	0.28%	-	-	-	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant.	Hypothecation of following vehicles : 1. Mahindra Scorpio 5.5 Four Wheeler 2. Bolero Camp ZX 3. Eicher Pro2095XP HSD 18ft NGB
3	Bank of Baroda - ZOSARB	27-03-2026	12,71,07,681	12,71,07,681	Secured	15,71,14,126	12,71,07,681	No	10.91%	-	-	-	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant.	Hypothecation of construction and mining equipments
4	Mercedes Benz Financial Services India Pvt Ltd	28-03-2026	66,76,891	66,76,891	Secured	66,76,891	66,76,891		0.57%					1. The claim is provisionally admitted.	Hypothecation of following vehicles : 1. Vehicle KA01AL9861, Chassis MEC854FBHLP095730 2. Vehicle KA01AL9863, Chassis MEC854FBHLP095796 3. Vehicle KA01AL9862, Chassis MEC854FBHLP095974 4. Vehicle KA01AL9864, Chassis MEC841EBJLP096541 5. Vehicle KA01AL9865, Chassis MEC841EBJLP096578
5	Axis Bank	31-03-2026	4,44,27,565	4,44,27,565	Secured	4,74,06,650	-	No	3.81%	-	-	-	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant.	Hypothecation of Commercial vehicles and Construction Equipment Tata Hitachi Construction Machinery Pvt Ltd - Chasis Number : 0000722- Value 12269325/- Agustya- KA 01AM6016- Value is Rs. 563550/- Agustya- KA 01AM6021- Value is Rs. 563550/- Agustya- KA 01AM6022- Value is Rs. 563550/- Liugong KA01MX9267- Value is Rs. 6615762.50 Liugong KA01MX9266- Value is Rs. 6615762.50
6	State Bank of India SAMB Bengaluru	02-04-2026	16,09,11,155	16,09,11,155	Secured	30,65,00,000	16,09,11,155	No	13.81%	-	-	-	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant.	Collateral - (property stands in the name of Personal Guarantor, Mrs Hemalatha Basavaraaj) All that piece and parcel of the property bearing Municipal No 29/2, PID No 70-46-29/2 situated at Kengal Hanumanthaiah Road (double Road) Shantinagara, Bangalore in Ward no. 117 (Old Ward no. 70) of Shanthinagar Sub division within the revenue administrative jurisdiction of Bruhat Bangalore Mahanagar Palike, together with the Building thereon of RCC roofing, comprising of Ground, First, Second and Third floor with brick wall and cement mortar, doors and windows, mosaic/verfited flooring, measuring East to West 80 ft North to South 100 ft, total area 8000 sq ft. and bounded on North: Property No 29/3, K H Road South: Common Passage East: Property No 29, K H Road West: Double Road/ K H Road. Value of the property: Rs. 30.65 Cr as per valuation dated 22.11.2025
7	Caterpillar Financial Services India Private Limited	02-04-2026	2,65,49,974	2,64,41,143	Secured	2,65,49,974	-		2.27%			1,08,831.40	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant. 2. Legal Charges and incidental charges incurred after 16.03.2026 i.e. after ICD are rejected.	Two Caterpillar 323D3 Hydraulic Excavator and One - Caterpillar 120NG Motor Grader
8	Mahindra & Mahindra Financial Services Ltd	01-04-2026	2,19,50,430	2,19,50,430	Secured	-	-	No	1.88%			-	-	1. The claim is provisionally admitted subject to receipt of further documents/information from the claimant.	1. Hypothecation of two Volvo Tipper FMX vehicles. 2. Contract numbers : 8529116, 8529118
<b>Total</b>			<b>1,41,88,56,762</b>	<b>1,12,60,90,078</b>	-	-	-	-	<b>96.66%</b>	-	-	<b>29,27,66,684</b>	-	-	-